

R-RETURN (**NOSTRO**) _____ | | | |
(CURRENCY NAME) (SWIFT Currency

Code)

Return for the period ended

(DD-MM-YYYY in Numerals)

(To be submitted fortnightly, as at the close of business on the 15th and the last day of each month)

Name of AD _____ AD Code No. _____
Address of AD _____
Licence No. _____ Serial No. _____

(Amounts to be rounded off to the nearest unit of the currency)

I. Outflows.

A. Sales to Public against Imports into India

(i) Below equivalent of Rs. 5 lakh _____

(ii) Equivalent of Rs. 5 lakh and above _____

Total of IA (i) and IA (ii)

B. Sales to Public against Imports into other countries

_____ (i.e. Intermediary Trade)

C. Sales to Public for purposes other than Imports

(i) Below equivalent of Rs. 5 lakh _____

(ii) Equivalent of Rs. 5 lakh and above _____

Total of IC (i) and IC (ii) _____

D. Sales to other Authorised Dealers in India

Total Outflows (Total of IA, IB, IC and ID) _____

(For 'A' Category Branches only)

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E. Sales to Reserve Bank of India

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F. Sales to overseas banks and branches

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- * **G. Aggregate sales at Branches** (Reporting directly to Reserve Bank)
* by adjustment through Head Office/Link Office

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Total of I A to I G _____

:2:

II. Inflows.

A. Purchases from Public against exports

- (i) Against GR/PP/SOFTEX Forms/SDF of which
- (a) Bills negotiated under L/C and bills purchased & discounted _____
 - (b) Bills for collection realised _____
- (ii) Advance receipts which will be covered later by GR/PP/SOFTEX Forms/SDF _____

Total of II A(i)(a), II A(i)(b) & II A(ii)

B. Purchases from Public against third country exports (i.e. intermediary trade not covered by GR/PP/SOFTEX Forms/SDF)

C. Purchases from Public other than against exports

- (i) Below equivalent of Rs.5 lakh _____
- (ii) Equivalent of Rs. 5 lakh and above _____

Total of II C (i) and II C (ii)

D. Purchases from other Authorised Dealers in India

Total Inflows (Total of IIA, IIB, IIC and IID) _____

(For 'A' Category Branches only)

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* **E. Purchases from Reserve Bank of India**

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* **F. Purchases from overseas banks and branches**

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* **G. Aggregate purchases at branches** (Reporting directly to
* Reserve Bank) by adjustment through Head Office/Link
* Office

Total of IIA to IIG _____

Items III C to III H and IV C to IV H on the following page are for 'A' category branches only.

Balances against various accounts are to be shown as per respective mirror accounts maintained locally.

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	Amount	
	Debit	Credit
III. <u>Opening Balance</u>		
<u>(closing balance of previous period)</u>		
A. Cash Balance	_____	
B. Suspense Account Balance	_____	
C. Deposits with other Authorised Dealers in India	_____	
D. Deposits with Reserve Bank of India	_____	
E. Fixed Deposits	_____	
F. Treasury Bills/Treasury Deposits	_____	
G. Securities and Shares	_____	
H. Foreign Currency Loan (Outstanding)	_____	
Total of IIIA to IIIH	_____	
IV. <u>Closing Balance</u>		
A. Cash Balance	_____	
B. Suspense Account Balance	_____	
C. Deposits with other Authorised Dealers in India	_____	
D. Deposits with Reserve Bank of India	_____	

E. Fixed Deposits	_____
_____ F. Treasury Bills/Treasury Deposits	_____
_____ G. Securities and Shares	_____
_____ H. Foreign Currency Loan (Outstanding)	_____
_____	_____
Total of IVA to IVH	_____
_____	_____

**Note : Authorised Dealers should ensure that
Opening Balance + All Inflows - All
Outflows tally with Closing Balance.**

We hereby certify that

- (a) the figures reported in the above Return are true and correct;
- (b) all the transactions effected by us and by our branches not submitting independent Returns during the reporting period to which this Return relates have been reported in this Return;
- (c) no remittance forms and GR/PP/SOFTEX forms/SDF pertaining to any of the previous reporting periods or the current reporting period are outstanding with us;
- (d) all the Returns pertaining to the earlier periods have been submitted to the Reserve Bank and
- (e) the transactions of the offices/branches which are independently submitting Returns and adjusting through Head Office/Link Office account with us have been incorporated as branch sales/purchases in our Return.

Stamp

#

Seal _____

(Signature)

Name _____

Date _____

Designation

[# This certificate must invariably be signed by the official holding the charge of the branch or by person of status not lower than that of Scale IV Officer.]